

(c) if not, the reasons for this long delay in submitting the report ?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI A. A. RAHIM) : (a) Yes, Sir,

(b) Several recommendations have been made covering recruitment, training, staffing, promotion, inspection, use of office machines, language specialisations, publicity, property, entertainment, etc. These suggestions can be introduced only over a period of time.

(c) Does not arise.

Central Financial Assistance to M.P. Government for Sanitary Toilets in District Headquarters

4238. SHRI MADHAVRAO SCINDIA : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether Government of Madhya Pradesh have approached the Union Government to extend the benefit of 50 per cent financial assistance to five towns of the State instead of three as at present so that all the district headquarters of the State are freed of dry privies in the next fifteen years by their conversion into sanitary toilets ; and

(b) if so, the reaction of Government in this regard ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRIMATI RAM DULARI SINHA) : (a) and (b) The Government of India within the limited allocation under Centrally sponsored Scheme for 'Implementation of protection of Civil Rights Act' assisted Madhya Pradesh Government for pilot programme for literation of scavengers by conversion of existing dry privies into water borne ones so far in six towns of Raipur, Bilaspur and Shajapur during 1982-83 and Durg, Santna & Jabalpur during 1983-84 on receipt of comprehensive proposals. The programme is at

various stages of completion in the selected towns of Madhya Pradesh. Additional proposals, if any, can be considered on completion of the on going programme and availability of resources under the Scheme.

Meeting of Indo-Pak Joint Commission

4239. SHRI B.V. DESAI :
SHRI CHINTAMANI PANIGRAHI :
SHRI AMAR ROY-PRADHAN :
SHRI K. OBUL REDDY :

Will the Minister of EXTERNAL AFFAIRS be pleased to state :

(a) whether the Indo-Pakistan dialogue suffered a setback due to Punjab developments and the recent hijacking of Indian Airlines plane which was directed to Lahore ;

(b) if so, whether Government had secured the postponement of the meeting of the foreign secretaries and the joint Commission ;

(c) if so, whether any final date for holding the talks has been fixed ;

(d) whether the attitude of Pakistan at present towards India, has not been helpful so far ; and

(e) whether no purpose of talks will be served even if continued later ?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI A. A. RAHIM) : (a) to (e) The meeting of the Foreign Secretaries of India and Pakistan as well as that of the India-Pakistan Joint Commission has been postponed till after September 1984. Exact dates will be fixed through mutual consultations at an appropriate time.

The attitude of the Pakistan Government to the recent developments in Punjab and the hijacking incident as reflected in their statements was objectionable. The coverage of the developments by Pakistan official media was distorted and provocative.

Government, however, remain committed to the development of cordial and cooperative relations with Pakistan.

Opening of Passport Offices in each State

4240. SHRI MOHAN LAL PATEL : Will the Minister of EXTERNAL AFFAIRS be pleased to state :

(a) whether Government propose to establish passport office in the capitals of each State ; and

(b) if so, the time by which these are likely to be established ?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI RAM NIWAS MIRDHA) : (a) and (b) At present there are 20 Passport Offices and 2 Passport Liaison Offices located in different regions of the country. These offices are serving the needs of the people adequately. There is no proposal presently for opening of Passport Office in each state capital.

Number of Indians who have Obtained Foreign Nationality

4241. SHRI MOHAMMAD ASRAR AHMAD : Will the MINISTER OF EXTERNAL AEFAIRS be pleased to state :

(a) the number of Indians who migrated to foreign countries during the last there years ;

(b) the number out of them who have obtained foreign nationality ; and

(c) the names of such countries ?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI RAM NIWAS MIRDHA) : (a) to (c) Information is being collected and will be laid on the Table of the House as soon as possible.

घार० के० पुरम नई दिल्ली के सेक्टर
9 की सब्जी मार्किट में तह-
बाजारी के माध्यम से
भूमि का आबंटन

4242. श्री भीष्माभाई : क्या गृह मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या सरकार का ध्यान आर० के० पुरम, नई दिल्ली-22 में सेक्टर-9 की सब्जी मार्किट में "तह-बाजारी" के माध्यम से भूमि आबंटन की ओर समय-समय पर ध्यान दिलाया गया है ;

(ख) क्या सरकार को इस बात की जानकारी है कि यह तह-बाजारी कुछ कर्म-चारियों की सांठ-गांठ से अवैध और अनियमित ढंग से शुरू की गई है, जिसके अन्तर्गत मृतकों के नाम की भूमि को भी अन्य व्यक्तियों को आबंटित कर दिया गया है तथा अनेक व्यक्तियों को "तह-बाजारी" की राशि जमा करा देने के बाद भी भूमि आबंटित नहीं की गई ;

(ग) क्या इस संबंध में सरकार का कोई जांच कराने का विचार है ; और

(घ) यदि नहीं, तो तत्संबंधी पूर्ण तथ्य क्या हैं ?

गृह मंत्रालय में राज्य मंत्री (श्री पी० वेंकटसुब्बय्या) : (क) से (घ) सूचना एकत्र की जा रही है और सभा पटल पर रख दी जाएगी ।